

(ग) इन मामलों में अभी मुकदमें चलाये जाने हैं। उपयुक्त मामलों में गिरफ्तार किए गए/अन्तर्ग्रस्त पाये गये व्यक्तियों के विरुद्ध कानून के तहत यथापेक्षित कार्यवाही की जाती है, जिसमें विदेशी मुद्रा संरक्षण और तस्करी निवारण अधिनियम, 1974 के अधीन की जाने वाली कार्यवाही भी शामिल है।

**Third Line AIR Service for Bombay  
Sirdi-Bangalore**

984. SHRI BALASAHEB VIKHE PATIL :

SHRI CHANDRABHAN ATHARE PATIL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether keeping in view the fact that a very large number of devotees visit the Ashram of Sain Baba at Sirdi both from the different parts of the country as also from foreign countries, Government have considered the desirability of linking Bombay-Sirdi-Bangalore through the third line air service of IA ;

(b) whether Government have already made and study in this regard and if so, the findings thereof ; and

(c) by what time this facility can be extended to the people ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No. Sir.

(b) No, Sir.

(c) In view of (a) and (b) does not arise at present.

**Assistance by I.F.C. for setting up  
Industrial Projects**

985. SHRI RASABEHARI BEHRA : Will the Minister of FINANCE be pleased to state:

(a) the details of less developed districts and areas where the Industrial Finance Corporation of India provided assistance for setting up industrial projects during last three years ;

(b) the criteria for assistance to new entrepreneurs in these areas;

(c) whether Kalahandi District of Orissa, industrially a backward district, has ever been selected for any project by State Government, or any new entrepreneurs have been encouraged; and

(d) if so, details thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Details of assistance sanctioned and disbursed by Industrial Finance Corporation of India to projects set-up/to be set-up in notified less developed districts/areas during the last 3 years i.e. 1980-81 to 1982-83 (July-June) is given below.

Year (July-June)	Assistance sanctioned to projects in notified less developed district/areas			(Rs. in crores) Assistance disbursed to projects in notified less developed dis- tricts/areas
	No. of districts areas covered	No. of projects	Amount	
1980-81	64	127	103.26	52.00
1981-82	74	138	130.83	90.02
1982-83	69	145	151.57	105.97

(b) IFCI satisfied itself about the financial viability and technical feasibility of the projects. In regard to the projects promoted by new entrepreneurs in notified less developed districts/areas, liberal norms relating to debt-enquiry ratio, promoters' contribution etc. are applied. Promoter's contribution of 15% is insisted in the case of projects sponsored by new entrepreneurs. In the case of projects in identified hill areas only 10% promoters' contribution is insisted.

(c) and (d) The Financial Institutions endeavour to encourage projects promoted by new entrepreneurs and financial assistance is not denied to any unit if the project is viable. As per the information readily available, upto 30th June, 1983, IFCI has sanctioned financial assistance amounting to Rs. 27 lakhs to a new project of Orissa Vegetable Oil Complex Ltd. located in Kalahandi district of Orissa for the production of non-edible/edible oils and de-oiled cakes.

#### Negative Rate of Growth in Tourism during 1983

986. SHRI GHULAM RASOOL KOCHACK :

SHRI MOHAMMAD ASRAR AHMAD :

SHRI AHMED M. PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether India is facing negative rate of growth in tourism for the first time during the first four months of 1983 ;

(b) if so, whether the tourism traffic has shown a decline of 0.7 per cent instead of rising ;

(c) if so, whether the tourist traffic upto 1980 was encouraging and it started declining from 1982 onwards ;

(d) whether the country has stated negative rate of growth of 1983 onwards ; and

(e) if so, what are the main reasons and steps being taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) No, Sir. The tourist traffic (excluding nationals of Pakistan and Bangladesh) during the first four months recorded an increase of 0.7% compared to the corresponding period of previous year.

(c) Yes, Sir. The growth rate of tourist traffic (excluding nationals of Pakistan and Bangladesh) upto 1980 was higher, being 4.6% in 1980. It declined to 0.7% during 1982.

(d) No, Sir. During the period January-May 1983 for which the tourist statistics are available, a growth of 0.5% has been recorded (statistics of nationals of Pakistan and Bangladesh are still awaited).

(e) The main reasons for the low growth recorded during 1983 were inflationary and recessionary trends in the tourist generating markets, disturbed conditions in some of the neighbouring countries, recent changes introduced in the landing permit system, etc. The steps proposed by the Government are promotion of charter traffic, hosting international conferences/conventions, increased marketing and promotion overseas, opening of new offices overseas in Sri Lanka, Kerala Lumpur and the Gulf region, development of facilities at tourist centres falling along identified travel circuits, expansion of existing airports and construction of new air terminals, promoting regional tourism including countries of West Asia, improving the quality and availability of surface transport facilities.

#### Non-implementation of Agreement reached between I.A. Technical Association and I.A. Management

987. SHRI AJIT KUMAR SAHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :